

# Rajasthan Private Universities Laws (Amendment) Act, 2013

# 03 of 2013

[23 March 2013]

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#### SCHEDULE 1 :- SCHEDULE

# Rajasthan Private Universities Laws (Amendment) Act, 2013

#### 03 of 2013

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PREAMBLE

An Act further to amend the Private Universities' Laws. Be it enacted by the Rajasthan State Legislature in the Sixty-fourth Year of the Republic of India, as follows:--

#### **<u>1.</u>** Short title and commencement :-

(1) This Act may be called the Rajasthan Private Universities Laws (Amendment) Act, 2013.

(2) It shall be deemed to have come into force on and from 12th November, 2012.

## 2. Definitions :-

In this Act, unless the context otherwise requires,--

(a) "Private University Law" means a Private University Act specified in the Schedule; and

(b) "Schedule" means the Schedule to this Act.

## **<u>3.</u>** Amendment of Private Universities Laws :-

In sub-sec. (1) of Sec. 12 of each of the Private Universities Laws, the existing expression "and shall not be eligible for reappointment" shall be deleted.

### 4. Repeal and savings :-

 The Rajasthan Private Universities Laws (Amendment) Ordinance, 2012 (Ordinance No. 12 of 2012) is hereby repealed.
Notwithstanding such repeal, all things done, actions taken or orders made under the principal Act as amended by the said Ordinance shall be deemed to have been done, taken or made under the principal Act as amended by this Act.

#### **SCHEDULE** 1

SCHEDULE

S. No.	Title	Act No.
1	2	3
1.	The Sir Padampat Singhania University, Udaipur Act, 2008	4 of 2008
2.	The Jaipur National University, Jaipur Act, 2008	5 of 2008
3.	The Singhania University, Pacheri Bari (Jhunjhunu) Act, 2008	6 of 2008
4.	The Nims University Rajasthan, Jaipur Act, 2008	7 of 2008
5.	The Amity University Rajasthan, Jaipur Act, 2008	8 of 2008
6.	The Suresh Gyan Vihar University, Jaipur Act, 2008	16 of 2008
7.	The Jayoti Vidyapeeth Womens University, Jaipur Act, 2008	17 of 2008
8.	The Bhagwant University, Ajmer Act, 2008	18 of 2008
9.	The Jagan Nath University, Jaipur Act, 2008	19 of 2008
10.	The Mahatma Jyoti Rao Phoole University, Jaipur Act, 2009	3 of 2009
11.	The Mewar University, Chittorgarh Act, 2009	4 of 2009
12.	Shri Jaadish Prasad Jhabarmal Tibrewala University. Chudela	5 of

#### SCHEDULE [See Sec. 3]

	(Jhunjhunu) Act, 2009	2009
13.	The Jodhpur National University, Jodhpur Act, 2009	6 of 2009
14.	The Shridhar University Bigodna, (Jhunjhunu) Act, 2010	4 of 2010
15.	The NIIT University, Neemrana (Alwar) Act, 2010	5 of 2010
16.	The Homoeopathy University, Jaipur Act, 2010	6 of 2010
17.	The Dr. K.N. Modi University, Newai (Tonk) Act, 2010	8 of 2010
18.	The Pacific Academy of Higher Education and Research University, Udaipur Act, 2010	10 of 2010
19.	The Raffles University, Neemrana (Alwar) Act, 2011	3 of 2011
20.	The J.K. Lakshmipat University, Jaipur Act, 2011	19 of 2011
21.	The Pratap University, Jaipur Act, 2011	20 of 2011
22.	The Manipal University, Jaipur Act, 2011	21 of 2011
23.	The Mahatma Gandhi University of Medical Sciences and Technology, Jaipur Act, 2011	22 of 2011
24.	The Sunrise University, Bagad Rajput (Alwar) Act, 2011	25 of 2011
25.	The ICFAI University, Jaipur Act, 2011	26 of 2011
26.	The Geetanjali University, Udaipur Act, 2012	4 of 2012
27.	The University of Engineering and Management, Jaipur Act, 2012	5 of 2012
28.	The Maharaj Vinayak Global University, Jaipur Act, 2012	6 of 2012
29.	The VIT University, Jaipur Act, 2012	11 of 2012
30.	The Career Point University, Kota Act, 2012	13 of 2012
31.	The Sangam University, Bhilwara Act, 2012	14 of 2012
32.	The JECRC University, Jaipur Act, 2012	15 of 2012
33.	The Poornima University, Jaipur Act, 2012	16 of 2012